

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**RA No.187/2019  
In  
CP No.187/2019  
OA No.4509/2017**

This the 5<sup>th</sup> day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Gitanjali Gupta, Secretary, Government of NCT of Delhi,  
Services Department, Services-II Branch,  
5<sup>th</sup> Level, A-Wing, Delhi Secretariat,  
I.P. Estate, New Delhi-110002. ... Applicant

Versus

Amit Kumar S/o Late Ved Prakash,  
E-94, Gali No.5, Pappy Colony,  
Sahibabad, Ghaziabad, UP. ... Respondent

**O R D E R (in circulation)**

**Justice L. Narasimha Reddy, Chairman :**

In view of the facts of the case, necessary directions were issued, and the contempt case filed by the applicant in OA No.4509/2017 was closed.

2. We do not find any basis to review the order. The RA is accordingly rejected, in circulation.

**( Aradhana Johri )  
Member (A)**

/as/

**( Justice L. Narasimha Reddy )  
Chairman**